

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/314(KB)2023
IA(COMPANIES.ACT)/115(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	OM PRAKASH AGARWAL VS VIDYA FINVEST LTD
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Abhrajit Mitra, Sr. Adv.] For the Petitioner in
Mr. Dhirendranath Sharma, Adv.] IA(COMPANIES.ACT)/115(KB)2024
Mr. Madan Kumar Maroti, CA]
Mr. Durgesh Kumar Jha, CS]

Mr. Jishnu Saha, Sr. Adv.] For the Petitioner in
Ms. Manju Bhuteria, Adv.] IA(COMPANIES.ACT)/115(KB)2024
Ms. Iram Hassan, Adv.]
Mr. Sanket Sarawgi, Adv.]
Mr. Dipak Varma, Adv.]

Mr. Ratnanko Banerji, Sr. Adv.] For the Respondent No.1 in
Mr. Shaunak Mitra, Adv.] IA(COMPANIES.ACT)/115(KB)2024
Mr. Keshav Tibarewalla, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent No.2 in
Mr. Dipan Chatterjee, Adv.] IA(COMPANIES.ACT)/115(KB)2024
Ms. Vaibhavi Pandey, Adv.]
Mr. Aditya Sarkar, Adv.]

Mr. Abhrajit Mitra, Sr. Adv.] For the Respondent Nos.2 and 4 in CP/314(KB)2023
Mr. Dhirendranath Sharma, Adv.]
Mr. Madan Kumar Maroti, CA]
Mr. Durgesh Kumar Jha, CS]

Mr. Jishnu Saha, Sr. Adv.] For the Respondent Nos.3, 5 and 6 in
Ms. Manju Bhuteria, Adv.] CP/314(KB)2023
Ms. Iram Hassan, Adv.]
Mr. Sanket Sarawgi, Adv.]
Mr. Dipak Varma, Adv.]

Mr. Dripto Majumdar, Adv.] For the Respondent No.7

ORDER

1. Learned Senior Counsel/Counsel for the parties present.
2. **IA(COMPANIES.ACT)/115(KB)2024:**
 - a. Pleadings are complete in this application but hearing is not complete.
 - b. List this matter for hearing on **2nd August, 2024.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)